

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.09.2019
In the court of the Registrar (In Charge)
11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 70 of 2019 in Competition App. (AT) No. __ of 2019	Sh. Kuntal Chowdhury Vs. Macleods Pharmaceuticals Ltd. & Anr.	Santosh Kumar
2.	I.A. No. 71 of 2019 in Competition App. (AT) No. __ of 2019	Sh. Kalyan Chowdhury Vs. Cipla Ltd. & Anr.	Santosh Kumar

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By Order
-sd/-

Administrative Officer (R)